the CAO's office is difficult implement.

(d) No, Sir.

49

(e) Does not arise.

## Transfer of laud from Naval Authorities for development work in Cochin Airport

594. SHRI S. KUMARAN; Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the development of the terminal build ing and car parking complex of the Cochin airport has been held up be cause the required land from the
- Naval authorities has not yet been transferred; and
  - (b) if  $s\mathbb{R}$ , what are the reasons for not transferring the said land?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b) The work of extension/modification of the terminal building at Cochin Airport was taken up on the land measuring 0.86 acres transferred by the Navy to the Civil Aviation Authorities in February, 1979. This work is in progress and is expected to be completed by the end of 1980.

Orders for transfer of a further area measuring 2.65 acres required for car park and exit road have also been issued recently and the land is being handed over to the Civil Aviation. Authorities.

## Distribution of imported cement

- 595. SHRI IBRAHIM KALANIYA: Will the Minister of INDUSTRY be pleased to state:
- (a) what is the quantum of cement imported during the period from April, 1977 to February, 1980 year-wise alongwith the rates at which imported;
- (b) what was the rate of the said eement fixed for distribution to actual consumers;
- (c) what are the names of the distributing agencies alongwith the quantum of cement given to each of them;

- (d) whether it is a fact that while fixing the rate of cement, subsidies were given to these distributors; and
- (e) if so, how much subsidies were given to each of these distributors?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A statement is attached at Annexure 'A'.

(b) The fo.r. pric<sub>e</sub> of bagged imported cement from 7-1-1978 onwards is given below: —

Ç.,
355.28
358 53
364 24
368-95
408-86
412.30
414 01
439-69
444 - 52
450 35
454-13

- (c) A statement indicating the names of the handling agents and the quantity of cement handled by them is attached at Annexure 'B\
- (d) and (e) Handling charges are being paid to the handling agents. No subsidy is being given to them.

ANNEXURE 'A\* The c & f price of cement per tonne imported from various countries during the years 1977—80, range from US | 52 to 72 approximately, Quantum of Cement imported

Qty. in lakh M/s

Country 19	77-78	<b>x</b> 9 78-79	<b>1</b> 979-80
Rumania	0.56	x.09	
South Korea	2.56	6.94	2.60
Poland	0.30	x'2x	0.48
North Korea		6.92	7.44
Japan	**	0.39	0.33
Indodesia	• •	• •	1.00
	3.13	x6.55	xx.85